

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

MA

O.A. 1028 of 1996

Date of Order: 6.12.96.

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman,
Hon'ble Mr. M.S. Mukherjee, Administrative Member.

P K ROY

-VS-

UNION OF INDIA & ORS.

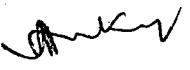
For the petitioner: Mr. P.B. Misra, counsel, with Mr. S.K. Mitra, counsel.

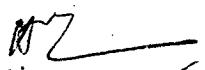
For the respondents: Mr. P. Chatterjee, counsel.

O R D E R

Both sides are present.

Hearing the 1st. counsel for the parties, we consider that it is a fit case for adjudication. The application is, accordingly, admitted and may be listed for hearing before the Single Bench on 6.2.97. Reply be filed in 4 weeks.


MEMBER (A)


VICE-CHAIRMAN.